

Central Administrative Tribunal
Principal Bench: New Delhi

C.P. No. 73/2000 In
O.A. No. 183/2000

New Delhi this the 27th day of March 2000

Hon'ble Mrs. Lakshmi Swaminathan, Member (J)
Hon'ble Mr. V.K. Majotra, Member (A)

Smt. S. Tewatia
W/o Shri Rattan Singh Tewatia
Principal Govt. Girls Sr. Sec. School-II,
Sector-4, Ambedkar Nagar, New Delhi.

...Petitioner
(Petitioner in person alongwith
Shri S.C.Luthra, proxy counsel
for petitioner)

Versus

1. Smt. Rekha Jain
Dy. Director of Education
Distt. South, C-Block,
Defence Colony,
New Delhi.

2. Dr. (Mrs.) Sunita Kaushik
Education Officer,
Zone-S-23, Office of D-D-E.South,
C-Block, Defence Colony,
New Delhi.

...Respondents
(Shri Rajinder Pandita, proxy
counsel for respondents)

ORDER (Oral)

By Mrs. Lakshmi Swaminathan, Member (J)

Smt. S. Tewatia, petitioner submits
in court that she is no longer interested in
pressing this C.P. and seeks permission to
withdraw the same.

In the above circumstances, C.P.
73/2000 is disposed of as having withdrawn.
Notices issued to the respondents are discharged.

V.K. Majotra

(V.K. Majotra)
Member (A)

Lakshmi Swaminathan

(Smt. Lakshmi Swaminathan)
Member (J)